

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA  
UNSTARRED QUESTION NO.987**

TO BE ANSWERED ON 29<sup>TH</sup> APRIL, 2016/ VAISAKHA 9, 1938(SAKA)

**Bank Staff Working on Holidays**

**987: SHRI ASADUDDIN OWAISI**

**QUESTION**

Will the Minister of FINANCE be pleased to state:

- (a) whether the bank employees functions on closed holidays in the public interest without any compensation;
- (b) if so, the details thereof;
- (c) whether such activities are undertaken by nationalised bank employees in regard to Jan Dhan Yojana, insurance schemes and other such welfare activities announced by the Government;
- (d) if so, the details thereof along with the compensation is being paid to these employees for extra work in addition to their normal duties; and
- (e) if so, the details thereof?

**ANSWER**

**The Minister of State in the Ministry of Finance  
(Shri Jayant Sinha)**

(a) to (e): No particular banking hours have been prescribed by law. Public Sector Banks (PSBs) have flexibility to decide the business hours and weekly holidays keeping in mind the public interest, terms of settlements and local laws.

PSBs have provisions to compensate its staff under the Industrial Awards/Settlements and service conditions.

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